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vehicles take a long time to cover short distances. So, passengers, tourists and pilgrims face a lot of difficulties. There are frequent occurrences of immediate steps traffic accidents. So, Government may be pleased to take immediate steps for the speedy execution of this southern-most Trivandrum-Kanyakumari road work at the earliest.

(vi) Demand to continue the facilities provided to Balnsore District, Orissa, under No Industries Districts upto 31.3.1988.

SHRI CHINTAMANI JENA (Balasore): The people of Balasore districts in particular, and the State of Orissa in gener: 1 are very grateful to the Union Government for declaring Balasore district as a 'No-Industry District'. Due to this welcome decision, many small and medium scale industries have been set up in various parts of this district, resulting in benefits to the poor and lower middle class people It is understood that the Government is going to stop the facilities provided to small scale industries entrepreneurs from 31st March 1987. As the marketing of the industrial products is very much available at culcutta, and to obtain the facilities of subsidies on their investments, many entrepreneurs of poor and lower middle classes applied for the establishment of small scale indusiries in the district, and got the sanctions from the DIC concerned, which are now under process at various levels like Orissa State Financial Corporation, nationalized banks etc. The Balasore district being famous for the production of agricultural produce, specially various types of vegetables and horticultural products, many agro-based industries are to be established by those entrepreneurs, in the absence of which lakhs of people of the farming communities will suffer most.

In such circumstances, I would request the Union Government to extend the time of such 'No-Industries District' focilities for one year more, i e. upto 31st March 1988; and the decision may kindly be announced by the Central Government at the earliest.

(vii) Need for measures to Develop Talangana region of Andhra Pradesh.

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SHRI C. JANGA REDDY (Hanamkonda): In Andhra Pradesh, ten districts of the telegana region are very backward both economically and socially. The people of Warangal District thought that after independence their lives will be prosperous. The Warangai District could be developed economically and industrially by setting up railway second coach factory, etc. But in the interest of the nation it was given to Punjab. There is no big industry except Azam Jahi Mills, which was established before independence during Nizam Regime It too has not been generating any employment.

The Warangal District has much potential and can be developed industrially and agriculturally. The people are hard working. Due to unemployment, the young frustrated and educated youths are involving themselves in terrorism and other extremist activities.

The only way is to create employment and congenial atmosphere in the district to prevent the innocent pecple from tunning into terrorism. In view of this, I request the Central Government to take following measures to develop Warangal District economically :---

To provide irrigation facilities in drought prone areas of western part of Warangal District by sanctioning additional funds for high level canal on flood Channal on Sriram Ram Sagar Project to the tune of \cdot Rs 650 crores to create more employment. The scheme is pending with government of India.

Additional Central funds for providing transportation facilities in forest areas for the uplift of the tribals may also be provided.

DEMANDS FOR GRANTS, 1987-88 Contd.

[English]

MINISTRY OF PETROLEUM AND NATURAL GAS-Conid.